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TOTAL

6,95,55,052

1.Claimant submitted claim form, dated 8th May 2021 for Rs. 6,17,89,340/-. Erstwhile liquidator admitted the claim to the extent of Rs. 1,89,75,662/-. Afterwards the claimant filed an application with NCLT under Section 42 of IBC with the revised claim amount of Rs. 5,84,57,378/-. Subsequently present Liquidator has now revised the admitted claim amount as Rs. 2,67,19,292/- based on additional documents submitted by the claimant. The above-mentioned application filed in IA 46 of 2022 by the claimant is pending in NCLT, Chennal.

2. Claimant submitted claim form for Rs. 1,10,97,694/- belatedly and the same was rejected by the Erstwhile Liquidator, Against the rejection, claimant filed an application in NCIT. Pursuant to the directions of Hon'ble NCIT in IA(IBC)/306/CHE/2022 dated 29th April 2022, wherein the delay in submission of claim was condoned, the Erstwhile liquidator adjudicated the claim by admitting principal daim of Rs. 43,55,060/ only. Against the interest rejection, claimant filed another application in NCIT. Pursuant to the directions of Hon'ble NCIT in IA(IBC)/1302 (CHE) 2022 in IA(IBC)/1302 (CHE)/1302 (CHE

For PADMAADEVI SUGARS LIMITED

S. Rajendran Liquidator Regn. No. IBBI/IPA-002/IP-N00098/2017-18/10241